

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA No.722/2014
MA No.5097/2018**

New Delhi, this the 26th day of September, 2019

**Hon'ble Mr. R.N.Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Subordinate Accounts Service Welfare Association (SASWA) through its President Shri Yogesh Kapoor presently working as Asstt. Accounts Officer C-8/71, Yamuna Vihar Delhi – 110 053.
2. Shri Vishal Raj Sharma
Aged about 41 years
S/o late Rajender Prasad Sharma
R/o A-87, Street No.4
New Modern Shahdara
Delhi – 110 033.
3. Shri Deepak Keshary
Aged about 38 years
S/o Shri P.C. Keshary
R/o 80/A-4, Shalimar Garden Extension-I, Ghaziabad (UP).
4. Shri Naresh Chitkara
Aged about 38 years
S/o Sh. P.C. Keshary
R/o 80/A-4, Shalimar Garden Extension-I, Ghaziabad (UP).
5. Shri Kundan Singh Bisht
Aged about 45 years
S/o Sh. P.S. Bisht
R/o 31A, Pocket-A
G.T.B. Enclave
Delhi – 110 093.

6. Shri Pankaj Narang
 Aged about 41 years
 S/o Shri D.N.Narang
 R/o C-8/71, Yamuna Vihar
 Delhi – 110 053. Applicants

(By Advocate: Shri S.K.Gupta)

VERSUS

Union of India through

1. Secretary
 Department of Expenditure
 Ministry of Finance
 North Block, New Delhi.
2. Secretary
 Ministry of Home Affairs (UT Cell)
 North Block, New Delhi.
3. Controller General of Accounts
 Govt. of India
 Lok Nayak Bhawan
 Khan Market
 New Delhi – 110 003.
4. Chief Secretary
 Govt. of NCT of Delhi
 Players Building
 I.P. Estate, New Delhi.
5. PI Secretary (Finance)
 Govt. of NCT of Delhi
 Players building
 I.P. Estate, New Delhi.
6. Secretary (Services)
 Govt. of NCT of Delhi
 Players Building
 I.P. Estate, New Delhi.

7. Comptroller and Auditor General of India
Deen Dayal Upadhyay Marg
New Delhi – 110 002. Respondents.

(By Advocate: Shri Pradeep Kumar
Ms. Alka Sharma)

ORDER (ORAL)

By Hon'ble Mr. R.N. Singh, Member (J)

At the outset, learned counsel for the applicant, Shri S.K.Gupta submits that the grievances of the applicant raised in the present OA stand satisfied during the pendency of the OA.

2. In view of the aforesaid, the OA is disposed of as having become infructuous. MA No.5097/2018 also stands disposed of, accordingly.

(ARADHANA JOHRI)
Member (A)

(R.N.SINGH)
Member (J)

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